

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2376**

TO BE ANSWERED ON THE 6TH AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)

CASES UNDER PMLA AND UAPA

2376 SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases registered under the Prevention of Money Laundering Act between 2014-24, year-wise;**
- (b) the total number of cases registered under the Unlawful Activities Prevention Act between 2014 and 2024, year-wise;**
- (c) the total number of acquittals under PMLA between 2014-24, year-wise;**
- (d) the total number of convictions under PMLA between 2014-24, year-wise;**
- (e) the total number of acquittals under UAPA between 2014-24, year-wise;**
- (f) the total number of convictions under UAPA between 2014-24, year-wise; and**
- (g) the total number accused presently under arrest in both laws, year-wise and State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f) The total number of cases registered, cases acquitted and cases convicted under Prevention of Money Laundering Act, 2002 (PMLA)

between 2014-2024, as per the information received from the Directorate of Enforcement (ED), are at Annexure-I.

The cases under the Unlawful Activities (Prevention) Act, 1967 (UAPA) are registered by the State Police and Central Agencies. The National Crime Records Bureau (NCRB) compiles the data on crime, including cases registered under UAPA, and publishes the same in its annual publication 'Crime in India'. The latest published report of NCRB is for the year 2022. As per the reports, the number of cases registered, cases acquitted and cases convicted under the Unlawful Activities (Prevention) Act, 1967 (UAPA) from 2014 to 2022 are at Annexure-II.

(g) Year wise and State-wise, total number of accused presently under arrest under the provisions of Prevention of Money-Laundering Act, 2002 (PMLA) from 2016 to 2024, as per the information received from the Directorate of Enforcement (ED), are at Annexure-III.

The National Crime Records Bureau (NCRB) does not maintain the information on the total number of accused presently under arrest under the UAPA.

(Referred to in reply to part (a) to (f) of the LS USQ No.2376 for 06.08.2024)

Cases Registered, Cases Acquitted and Cases Convicted under the Prevention of Money-laundering Act, 2002 (PMLA), from 2014 to 2024:

Year	Cases Registered	Cases Acquitted	Cases Convicted
2014	195	00	00
2015	148	00	00
2016	170	00	00
2017	171	02	03
2018	146	00	02
2019	188	00	04
2020	708	00	03
2021	1166	00	02
2022	1074	00	08
2023	934	00	09
2024	397	01	09
Total	5297	03	40

(Referred to in reply to part (a) to (f) of the LS USQ No.2376 for 06.08.2024)

Cases Registered, Cases Acquitted and Cases Convicted under the Unlawful Activities (Prevention) Act, 1967 (UAPA) from 2014 to 2022:

Year	Cases Registered	Cases Acquitted	Cases Convicted
2014	976	24	9
2015	897	65	11
2016	922	22	11
2017	901	33	34
2018	1182	68	34
2019	1226	64	33
2020	796	99	27
2021	814	39	27
2022	1005	153	36
Total	8719	567	222

(Referred to in reply to part (g) of the LS USQ No. 2376 for 06.08.2024)

Year wise and State-wise, total number of accused presently under arrest under the provisions of Prevention of Money-laundering Act, 2002 (PMLA) from 2016 to 2024									
State/UT	2016	2017	2018	2019	2020	2021	2022	2023	2024
Andhra Pradesh	0	0	0	0	0	0	0	0	0
Arunachal Pradesh	0	0	0	0	0	0	0	0	0
Assam	0	0	0	0	0	0	0	0	0
Bihar	0	0	0	0	0	4	0	12	7
Chhattisgarh	0	0	0	0	0	0	4	8	10
Goa	0	0	0	0	0	0	0	1	3
Gujarat	0	0	0	0	0	0	0	0	0
Haryana	0	0	0	0	0	0	0	1	2
Himachal Pradesh	0	0	0	0	0	0	0	0	0
Jharkhand	0	0	0	0	3	3	7	22	18
Karnataka	0	0	0	0	0	0	1	2	2
Kerala	0	0	0	0	0	4	1	5	3
Madhya Pradesh	0	0	0	0	0	0	0	1	0
Maharashtra	0	0	0	0	2	8	7	17	9
Manipur	0	0	0	0	0	0	0	1	0
Meghalaya	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0
Odisha	0	0	0	0	0	0	0	1	1
Punjab	0	0	0	0	0	0	0	1	3
Rajasthan	0	0	0	0	0	0	0	7	17
Sikkim	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	4	1	6	0	2
Telangana	0	0	0	0	0	0	0	0	1
Tripura	0	0	0	0	0	0	0	0	0
Uttar Pradesh	0	1	0	0	0	2	0	9	7
Uttarakhand	0	0	0	0	0	0	0	2	2
West Bengal	0	0	0	0	0	1	15	17	9
Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
Chandigarh	0	0	0	0	0	0	0	0	0
Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0	0	0	0
Delhi	0	0	1	0	1	8	12	32	36
Jammu and Kashmir	0	0	0	0	0	0	0	0	8
Ladakh	0	0	0	0	0	0	0	0	0
Lakshadweep	0	0	0	0	0	0	0	0	0
Puducherry	0	0	0	0	0	0	0	0	0
Total	0	1	1	0	10	31	53	139	140
